

552

HIGH COURT OF DELHI : NEW DELHI

No. ____/DHC/Gaz./D-3/2025

Date:

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003

To,

The Principal Judge (HQs),
Family Courts, Dwarka,
New Delhi.

Sub: Clarification regarding posting of Judge, Family Court-02, West, Tis Hazari.

Sir,

I am directed to refer to your letter No. 8518/Juld./Misc./FC/DWK/2025 dated 01.07.2025, on the subject cited above and to inform you that the posting of Mr. Manish Gupta at Serial No. 19 in Posting/Transfer order no. 15/D-3/Gaz.IA/DHC/2025 dated 30.05.2025 be read as Judge, Family Court-01, West, THC.

Yours sincerely,

Sd/-

(Dileep Namrani)
Assistant Registrar (Gaz.-IA)
for Registrar General

Endst. No. 4101/DHC/Gaz./D-3/2025

Date: 22/07/25

Copy forwarded to the Principal District & Sessions Judge, West, Delhi, for information and necessary action



Dileep Namrani
Assistant Registrar (Gaz-IA)

OIC (Judicial)

24/7/25

PD&SJ (West), officiating.
24/07/2025

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 20744-20773 /F.5(1)/Gaz./PD&SJ West/2025 Dated, Delhi the 25/7/25

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
6. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The O/o CJM, West District, Tis Hazari Courts, Delhi.
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


(Ajay Gupta)

Officer Incharge (Judicial Branch)
DJ (Commercial)-05, West Distt.

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